

**(FOOD & MISC)**

**Minutes of the meeting of NC-VI held on 14.8.2008**

Meeting No. 16& 17/AM09 for the licensing year 2008-09 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 14.8.2008 under the chairmanship of Shri Anil Aggarwal, Jt. DGFT in his chamber.

List of participants is annexed.

The Committee ratified the minutes of the meeting held on 17 July 2008, 24 July 2008 & 31 July 2008.

Total No. of cases 16.

|                                                                     |                                                                |                                                      |                    |
|---------------------------------------------------------------------|----------------------------------------------------------------|------------------------------------------------------|--------------------|
| Case No. 227<br>NC-VI                                               | Party's Name: M/s.Bharat Petroleum Corporation<br>Ltd., Mumbai | Meeting No. & date<br>16 & 17/09 dated<br>14 .8.2008 | Status<br>Approved |
| HQ File No. 01/85/50/155/AM08/DES.VI<br>RLA F.No. 03/94/40/370/AM08 | License No. 0310458598 dt. 22.01.2008                          |                                                      | Defer Dated        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                                  | Qty.     | UOM   | FOB (Rs.)    | FOB (US\$)  |
|-------|-----------------------------------------------|----------|-------|--------------|-------------|
| 1     | 62/0-Lube Oil Base Stock – 65 N (MAK Base 65) | 22000.00 | MT    | 820000000.00 | 20000000.00 |
|       |                                               |          | Total | 820000000.00 | 20000000.00 |

| S.No. | Import Item | Qty.      | UOM   | CIF (Rs.)    | CIF(US\$)   |
|-------|-------------|-----------|-------|--------------|-------------|
| 1     | Crude Oil   | 38720.000 | MT    | 815920295.00 | 19900495.00 |
|       |             |           | TOTAL | 815920295.00 | 19900495.00 |

Position:

Decision: Approved

Committee noted that M/o Petroleum & Natural Gas vide their O.M. No. 11011/15/2008-Sup dated June, 2008 has conveyed that, earlier for HPCL & IOC norm of 1.76 was proposed by MoPNG and provided by DGFT for export of Lube Oil Base Stock (LOBS). M/o Petroleum & Natural Gas have no objection to adopting the same norm for this case also.

It was seen that the import quantity applied for by the Company is based on the same norm of 1.76. Committee ratified input/output quantity as applied for, as under:-

|                            |               |
|----------------------------|---------------|
| Export Items               | Qty.          |
| Lube Oil Base              | 22000.00 M.T. |
| Stock – 65 N (MAK Base 65) |               |

|             |                |
|-------------|----------------|
| Import Item | Qty.           |
| Crude Oil   | 38720.000 M.T. |

RLA to take consequential action as per Policy and Procedure.

|                                                                      |                                                              |                                                 |                    |
|----------------------------------------------------------------------|--------------------------------------------------------------|-------------------------------------------------|--------------------|
| Case No. 228<br>NC-VI                                                | Party's Name: M/s. Bharat Petroleum Corporation Ltd., Mumbai | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status<br>Approved |
| HQ File No. 01/83/50/1193/AM08/DES.VI<br>RLA F.No. 03/94/40/112/AM08 | License No. 0310443251 dt. 17.9.207                          |                                                 | Defer Dated        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                                    | Qty.     | UOM   | FOB (Rs.)    | FOB (US\$)  |
|-------|-------------------------------------------------|----------|-------|--------------|-------------|
| 1     | 62/0-Lube Oil Base Stock – 150 N (MAK Base 150) | 22000.00 | MT    | 869000000.00 | 20000000.00 |
|       |                                                 |          | Total | 869000000.00 | 20000000.00 |

| S.No. | Import Item | Qty.      | UOM   | CIF (Rs.)    | CIF(US\$)   |
|-------|-------------|-----------|-------|--------------|-------------|
| 1     | Crude Oil   | 38720.000 | MT    | 864676505.00 | 19900495.00 |
|       |             |           | TOTAL | 864676505.00 | 19900495.00 |

Position:

Decision: Approved

Committee noted that Ministry of petroleum and natural Gas have conveyed their no objection vide their O.M. No. 10011/18/2007-Sup dated 21.11.2007 to the proposal of M/s. BPCL for export of 150 N. Lube Oil Base Stock. Committee noted that the proposal of M/s. BPCL for import of crude oil is as per the norm 1.76 adopted in previous case No. 227, which has been ratified by the Committee.

Committee ratified input/output quantity as applied for by the Company as under:-

|                              |               |
|------------------------------|---------------|
| Export Items                 | Qty.          |
| Lube Oil Base                | 22000.00 M.T. |
| Stock – 150 N (MAK Base 150) |               |

|             |                |
|-------------|----------------|
| Import Item | Qty.           |
| Crude Oil   | 38720.000 M.T. |

RLA to take consequential action as per Policy and Procedure.

|                                                                     |                                                       |                                           |                    |
|---------------------------------------------------------------------|-------------------------------------------------------|-------------------------------------------|--------------------|
| Case No. 229<br>NC-VI                                               | Party's Name: M/s. Ganga Rasayanie Pvt. Ltd., Kolkata | Meeting No. & Date<br>16/09 dt. 14.8.2008 | Status<br>Approved |
| HQ File No. 01/85/50/157/AM08/DES.VI<br>RLA F.No. 03/94/40/959/AM08 | License No. 0310456423 dt. 03.01.2008                 |                                           | Defer Dated        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                       | Qty.    | UOM   | FOB (Rs.)   | FOB (US\$) |
|-------|------------------------------------|---------|-------|-------------|------------|
| 1     | 62/0-Aromatic Solvent (Garsol 150) | 500.000 | MT    | 20894850.00 | 531000.00  |
|       |                                    |         | Total | 20894850.00 | 531000.00  |

| S.No. | Import Item                                                                                                                     | Qty.    | UOM   | CIF (Rs.)   | CIF(US\$) |
|-------|---------------------------------------------------------------------------------------------------------------------------------|---------|-------|-------------|-----------|
| 1     | Heavy Aromatic<br>Condition: No perfume,<br>perfumery compound OR<br>related to these will be<br>permitted against this license | 525.000 | MT    | 13598813.00 | 341250.00 |
|       |                                                                                                                                 |         | TOTAL | 13598813.00 | 341250.00 |

Position:

Decision: Approved

Committee noted the recommendations of M/o Petroleum & Natural Gas, as conveyed vide their O.M. No. 11011/11/2008-Sup dated 5.6.2008 that 1% wastage would be reasonable and may be allowed in this case. Accordingly, Committee ratified import of 505 MT of Heavy Aromatic for export of 500 MT Aromatic Solvent (Garsol 150).

RLA to take consequential action as per Policy and Procedure.

|                                                                     |                                                       |                                           |             |
|---------------------------------------------------------------------|-------------------------------------------------------|-------------------------------------------|-------------|
| Case No. 230<br>NC-VI                                               | Party's Name: M/s. Sriroz Consultants Pvt. Ltd., Pune | Meeting No. & Date<br>16/09 dt. 14.8.2008 | Status      |
| HQ File No. 01/81/50/264/AM08/DES.VI<br>RLA F.No. 31/24/40/171/AM08 | License No. 3110030413 dt. 20.08.2007                 |                                           | Defer Dated |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                         | Qty.     | UOM          | FOB (Rs.)   | FOB (US\$) |
|-------|--------------------------------------|----------|--------------|-------------|------------|
| 1     | 61/0-Green House Structure with Film | 8500.000 | Sq.<br>Meter | 2230250.00  | 55000.00   |
|       |                                      |          | Total        | 20894850.00 | 531000.00  |

| S.No. | Import Item                                                                                     | Qty.      | UOM    | CIF (Rs.)  | CIF(US\$) |
|-------|-------------------------------------------------------------------------------------------------|-----------|--------|------------|-----------|
| 1     | UV Stabilised Polythene Film 200 Micron                                                         | 10526.00  | KG     | 1024009.00 | 25253.00  |
| 2     | Galvanised Steel Profile U Shape 0.7mm thick Each profile of 3990mm length (new) (5263pcs)      | 21000.000 | Meter  | 289527.00  | 7140.00   |
| 3     | Aluminium Profile U Shape 0.8mm thick Each profile of 400mm length. (Oxidied finish) (2631 pcs) | 10526.00  | Meter  | 294150.00  | 7254.00   |
| 4     | Vinipet / Zigzag Spring 2.0mm                                                                   | 21050.000 | Number | 217064.00  | 5353.00   |

|   |                                    |          |       |            |          |
|---|------------------------------------|----------|-------|------------|----------|
|   | diameter, 2m length                |          |       |            |          |
| 5 | Galvanised Pipe<br>Galvanised Pipe | 25000.00 | KG    | 40550.00   | 1000.00  |
|   |                                    |          | Total | 1865300.00 | 46000.00 |

Position:

Decision: Deferred.

Representative of DIPP stated that copy of the application has not been received by them. Committee decided that copy may be sent to DIPP immediately for their comments.

|                                                                     |                                                             |                                                 |                    |
|---------------------------------------------------------------------|-------------------------------------------------------------|-------------------------------------------------|--------------------|
| Case No. 231<br>NC-VI                                               | Party's Name: M/s. Indian Oil Corporation Ltd., N.<br>Delhi | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status<br>Approved |
| HQ File No. 01/82/50/717/AM07/DES.VI<br>RLA F.No. 05/24/40/274/AM07 | License No. 0510188588 dt. 10.08.2006                       |                                                 | Defer Dated        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                                                                                                                                                                                                                                     | Qty.      | UOM   | FOB (Rs.)     | FOB (US\$)  |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|-------|---------------|-------------|
| 1     | 62/0-LUBE OIL BASE STOCK (LOBS)<br>ALSO KNOWN AS BASE OIL FALLING<br>UNDER 27101960 OF CUSTOMS<br>TARIFF ACT<br><br>LUBE OIL BASE STOCK (LOBS) ALSO<br>KNOWN AS BASE OIL. IT IS<br>HYDROCARBON USED FOR THE<br>MANUFACTURE OF LUBRICATING<br>OIL | 44000.000 | MT    | 1936176000.00 | 42460000.00 |
|       |                                                                                                                                                                                                                                                  |           | TOTAL | 1936176000.00 | 42460000.00 |

| S.No. | Import Item                                                                                                                                               | Qty.      | UOM   | CIF (Rs.)     | CIF(US\$)   |
|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|-------|---------------|-------------|
| 1     | CRUDE PETROLEUM OIL LIKE<br>BONNY LT, ARAB MIX, LABUAN,<br>DUBAI LT ETC.<br><br>CRUDE PETROLEUM OIL IS<br>MIXTURE OF DIFFERENT<br>HYDROCARBONE COMPOUNDS. | 77880.000 | MT    | 1830180000.00 | 39614286.00 |
| 2     | NORMAL METHYLE PYROLLIDONE<br>(NMP)<br>NORMAL METHYLE PYROLLIDONE<br>(NMP) IS A CHEMICAL                                                                  | 28732.000 | KG    | 5387250.00    | 116607.00   |
|       |                                                                                                                                                           |           | TOTAL | 1835567250.00 | 39730893.00 |

Position:  
Decision Approved

Committee noted that M/o Petroleum & Natural Gas vide their O.M. No. 11011/21/2008-Sup dated 22<sup>nd</sup> July, 2008 has proposed norm of 1.76, as provided earlier also, for export of Lube Oil Base Stock by using imported crude oil. Accordingly, Committee ratified input/output quantity as under:-

|                     |               |
|---------------------|---------------|
| Export Items        | Qty.          |
| Lube Oil Base Stock | 44000.00 M.T. |

|                                                                       |                |
|-----------------------------------------------------------------------|----------------|
| Import Item                                                           | Qty.           |
| Crude petroleum oil like Bonny LT,<br>Arab Mix, Labuan, Dubai LT etc. | 77440.000 M.T. |

RLA to take consequential action as per policy/procedure.

|                                                                       |                                                          |                                          |                    |
|-----------------------------------------------------------------------|----------------------------------------------------------|------------------------------------------|--------------------|
| Case No. 232                                                          | Party's Name: M/s. Indian Oil Corporation Ltd., N. Delhi | Meeting No. & Date<br>16/09 dt. 7.8.2008 | Status<br>Approved |
| HQ File No. 01/85/162/188/AM09/DES.VI<br>RLA F. .No. 05/26/40/84/AM09 |                                                          |                                          |                    |

| S.No. | Export Items                                                                                                      | Qty.    | UOM | FOB (Rs.)   | FOB (US\$) |
|-------|-------------------------------------------------------------------------------------------------------------------|---------|-----|-------------|------------|
| 1     | 62/2688-Light Ends viz, Naphtha<br>Naphtha falling under Chapter<br>heading 27101119 of the<br>Customs Tariff Act | 1500000 | MT  | 56857500000 | 1425000000 |

| S.No. | Import Item                                                                                                                                            | Qty.    | UOM | CIF (Rs.)   | CIF(US\$)     |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------|---------|-----|-------------|---------------|
| 1     | CRUDE OIL<br>CRUDE OIL IS MIXTURE OF<br>DIFFERENT HYDROCARBON<br>COMPOUNDS and falling under<br>chapter heading 27090000 of the<br>Customs Tariff Act. | 1897500 | MT  | 56735250000 | 1400870370.30 |

Position  
Decision: Approved

M/s. Indian Oil Corporation has applied for import of crude oil for export of Light Ends viz., Naptha in terms of SION A 2688. CIF value of the import item, namely, 1897500 MT of crude oil is Rs. 56735250000, which is more than Rs. 500 crores. Committee recommended the case for financial approval of CIM in terms of para 4.8 of HBP Vol.1 The case may be put up on file for obtaining Hon'ble CIM's approval.

|              |                                             |                    |        |
|--------------|---------------------------------------------|--------------------|--------|
| Case No. 233 | Party's Name: M/s. Mahabir Shellac Factory, | Meeting No. & Date | Status |
|--------------|---------------------------------------------|--------------------|--------|

|                                                                            |                                     |                          |  |
|----------------------------------------------------------------------------|-------------------------------------|--------------------------|--|
| NC-VI                                                                      | Kolkata                             | 16&17/09 dt.<br>7.8.2008 |  |
| HQ File No. 01/85/162/182/AM09/DES.VI<br>RLA F.No. ALS-G/02/24/40/64/AM.09 | License No. 0210113295 dt. 4.6.2008 | Defer Dated              |  |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items  | Qty.   | UOM | FOB (Rs.) | FOB (US\$) |
|-------|---------------|--------|-----|-----------|------------|
| 1     | 90/0- SHELLAC | 110000 | KG  | 16400000  | 385965     |

| S.No. | Import Item | Qty.   | UOM | CIF (Rs.) | CIF(US\$) |
|-------|-------------|--------|-----|-----------|-----------|
| 1     | STICKLAC    | 200000 | KG  | 13792000  | 320000    |

Position:

Decision: Transferred

Committee considered the case as per agenda. Committee noted that similar case of the firm for export of Shellac against import of Sticklac was ratified by the Committee in the NC meeting held on 13.12.2007 as case No. 732. Committee decided that RLA may be requested to decide this case as per para 4.7.1 of HBP Vol.1.

|                                                                     |                                                     |                                           |        |
|---------------------------------------------------------------------|-----------------------------------------------------|-------------------------------------------|--------|
| Case No. 234<br>NC-VI                                               | Party's Name: M/s. Grover Vineyards Ltd., Bangalore | Meeting No. & Date<br>16/09 dt. 14.8.2008 | Status |
| HQ File No. 01/85/50/128/AM09/DES.VI<br>RLA F.No. 07/24/40/159/AM09 | License No.0710058857 dt. 01.08.2008                | Defer Dated                               |        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                            | Qty.      | UOM   | FOB (Rs.)  | FOB (US\$) |
|-------|-----------------------------------------|-----------|-------|------------|------------|
| 1     | 67/0-Processed Still Wine 12.5% Alcohol | 22618.000 | Litre | 2766400.00 | 40563.00   |
|       |                                         |           | Total | 2766400.00 | 40563.00   |

| S.No. | Import Item                  | Qty.      | UOM   | CIF (Rs.)  | CIF(US\$) |
|-------|------------------------------|-----------|-------|------------|-----------|
| 1     | Raw Still Wine 12.5% Alcohol | 23808.000 | Litre | 2354400.00 | 34522.00  |
|       |                              |           | Total | 2354400.00 | 34522.00  |

Decision: Deferred

Case was deferred for re-listing on 21.8.2008.

|                                      |                                                                    |                                                 |        |
|--------------------------------------|--------------------------------------------------------------------|-------------------------------------------------|--------|
| Case No. 235<br>NC-VI                | Party's Name: M/s. Haldiram Manufacturing Co. Pvt. Ltd., New Delhi | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status |
| HQ File No. 01/85/50/126/AM09/DES.VI | License No.0510224643 dt. 29.07.2008                               | Defer Dated                                     |        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                                                                                                                                                                                                       | Qty.       | UOM   | FOB (Rs.)   | FOB (US\$) |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|-------|-------------|------------|
| 1     | 67/0- READY TO EAT FOOD PACKED IN FOOD GRADE AL FOILDED REPORT POUCHES WITH ONE COLOUR PRINTING CAPACITY :300 GRMS FLAT TYPE 3 SIDE SEALED MATERIAL: PET 12/A1 FOIL 9/NYLONE 15 CPP 70 MICRONE SIZE: 150MM x 200MM | 500000.000 | Packs | 25000000.00 | 625000.00  |
|       |                                                                                                                                                                                                                    |            | Total | 25000000.00 | 625000.00  |

| S.No. | Import Item                                                                                                                                                                                                             | Qty.       | UOM    | CIF (Rs.)  | CIF(US\$) |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------|------------|-----------|
| 1     | FOOD GRADE ALUMINIUM FOILDED RETORT POUCHES WITH ONE COLOUR PRINTING<br>TECHNICAL CHARACTERISTICS:<br>CAPACITY:300 GRMS FLAT TYPE 3 SIDE SEALED MATERIAL : PET 12/A1 FOIL9/NYLONE 15 CPP 70 MICRONE SIZE: 150MM x 200MM | 500000.000 | NUMBER | 1530000.00 | 34000.00  |
|       |                                                                                                                                                                                                                         |            | Total  | 1530000.00 | 34000.00  |

Decision: approved.

It was noted that the item requested for import by the firm is packing material. It was decided that RLA may allow packing material as per the existing packing Policy.

RLA may be advised that such cases should not be referred to Headquarters and may be decided as per packing Policy.

|                                                                     |                                                   |                                                 |             |
|---------------------------------------------------------------------|---------------------------------------------------|-------------------------------------------------|-------------|
| Case No. 236<br>NC-VI                                               | Party's Name: M/s. Boving Fouress Ltd., Bangalore | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status      |
| HQ File No. 01/85/50/125/AM09/DES.VI<br>RLA F.No. 07/24/40/211/AM09 | License No.0710058768 dt. 25.7.2008               |                                                 | Defer Dated |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                                                                            | Qty.  | UOM    | FOB (Rs.)   | FOB (US\$) |
|-------|-----------------------------------------------------------------------------------------|-------|--------|-------------|------------|
| 1     | 61/0- Power Generating Set Supply to M/s. Narayanpur Power Company Pvt. Ltd., Bangalore | 1.000 | Number | 77913000.00 | 1811930.23 |
|       |                                                                                         |       | Total  | 77913000.00 | 1811930.23 |

| S.No. | Import Item | Qty. | UOM | CIF (Rs.) | CIF(US\$) |
|-------|-------------|------|-----|-----------|-----------|
|       |             |      |     |           |           |

|    |                                                                                                                          |       |     |            |           |
|----|--------------------------------------------------------------------------------------------------------------------------|-------|-----|------------|-----------|
| 1  | Assemblies and Components of 6000KW set Hydro Generator including spares and Accessories <b>Stator assembly</b>          | 1.000 | Set | 9765724.00 | 227110.00 |
| 2  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Rotor Assembly</b>           | 1.000 | Set | 6978899.00 | 162300.00 |
| 3  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Upper Bracket</b>            | 1.000 | Set | 860231.00  | 20005.00  |
| 4  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Thrust-guide bearing pod</b> | 1.000 | Set | 550817.00  | 12810.00  |
| 5  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Runner</b>                   | 1.000 | Set | 393844.00  | 9159.00   |
| 6  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Upper Shield</b>             | 1.000 | Set | 36734.00   | 854.00    |
| 7  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Lower Shield</b>             | 1.000 | Set | 36734.00   | 854.00    |
| 8  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Thermal Control</b>          | 1.000 | Set | 587551.00  | 13664.00  |
| 9  | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Air Cooler</b>               | 1.000 | Set | 440663.00  | 10248.00  |
| 10 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Valves</b>                   | 1.000 | Set | 612008.00  | 14233.00  |
| 11 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Cooler Assembly</b>          | 1.000 | Set | 72396.00   | 1684.00   |
| 12 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Installations</b>            | 1.000 | Set | 2370861.00 | 55136.00  |
| 13 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Tubes</b>                    | 1.000 | Set | 183622.00  | 4270.00   |
| 14 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Braking and Gasket</b>       | 1.000 | Set | 146888.00  | 3416.00   |
| 15 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories Brushless Exciter               | 1.000 | Set | 1376945.00 | 32022.00  |
| 16 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Pumping unit for Lifting</b> | 1.000 | Set | 564897.00  | 13137.00  |
| 17 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and                                             | 1.000 | Set | 186058.00  | 4327.00   |

|    |                                                                                                                              |       |       |                    |                  |
|----|------------------------------------------------------------------------------------------------------------------------------|-------|-------|--------------------|------------------|
|    | Accessories <b>High Pressure Unit</b>                                                                                        |       |       |                    |                  |
| 18 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Extinguishing Installation</b>   | 1.000 | Set   | 790758.00          | 18390.00         |
| 19 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Speed Relay</b>                  | 1.00  | Set   | 85697.00           | 1993.00          |
| 20 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Braking Lifting Device</b>       | 1.000 | Set   | 42824.00           | 996.00           |
| 21 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>AVR + Excitation Transformer</b> | 1.000 | Set   | 584628.00          | 13596.00         |
| 22 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories Cooling Lubricating Installation    | 1.000 | Set   | 1301820.00         | 30275.00         |
| 23 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Cover Plate</b>                  | 1.000 | Set   | 42824.00           | 996.00           |
| 24 | Assemblies and Components of 6000KW Set Hydro Generator including Spares and Accessories <b>Spare Parts</b>                  | 1.000 | Set   | 487190.00          | 11330.00         |
|    |                                                                                                                              |       | Total | <b>28500613.00</b> | <b>662805.00</b> |

Position:

Decision: Deferred

It was noted that hard copy of the application has not been received from RLA. It was decided that RLA may be requested by e-mail to send hard copy immediately.

|                                                                     |                                                                 |                                                 |             |
|---------------------------------------------------------------------|-----------------------------------------------------------------|-------------------------------------------------|-------------|
| Case No. 237<br>NC-VI                                               | Party's Name: M/s. Kirby Building Systems India Ltd.,<br>Mumbai | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status      |
| HQ File No. 01/85/50/127/AM09/DES.VI<br>RLA F.No. 03/24/40/150/AM09 | License No. 0910034842 dt. 30.7.2008                            |                                                 | Defer Dated |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                   | Qty.  | UOM    | FOB (Rs.)          | FOB (US\$)       |
|-------|--------------------------------|-------|--------|--------------------|------------------|
| 1     | 61/0- PRE-ENGINEERING BUILDING | 1.000 | Number | 21394553.00        | 501043.39        |
|       |                                |       | Total  | <b>21394553.00</b> | <b>501043.39</b> |

| S.No. | Import Item                                              | Qty.    | UOM | CIF (Rs.)   | CIF(US\$) |
|-------|----------------------------------------------------------|---------|-----|-------------|-----------|
| 1     | H.T. Plates ASTM A572M, GR. 345                          | 242.000 | MT  | 10472371.00 | 242416.00 |
| 2     | Plain/Bare Galvanised (Decking) ASTN A653M, GR.345, Zinc | 7.000   | MT  | 326808.00   | 7565.00   |
| 3     | FCWA Wire 1.2MM Dia AWS-A5-                              | 2.662   | MT  | 168394.00   | 3898.00   |

|           |  |  |       |                    |                  |
|-----------|--|--|-------|--------------------|------------------|
| 20/E71T-1 |  |  |       |                    |                  |
|           |  |  | Total | <b>10967573.00</b> | <b>253879.00</b> |

Position : Deferred

It was noted that hard copy of the application has not been received from RLA. It was decided that RLA may be requested by e-mail to send hard copy immediately.

|                                                                      |                                                            |                                           |        |
|----------------------------------------------------------------------|------------------------------------------------------------|-------------------------------------------|--------|
| Case No.<br>238<br>NC-VI                                             | Party's Name: M/s. GODREJ & BOYCE MFG.<br>CO. LTD., MUMBAI | Meeting No. & Date<br>17/09 dt. 14.8.2008 | Status |
| HQ File No. 01/85/50/95/AM09 /DES.VI<br>RLA F.No. 03/94/40/155/AM.09 | License No. 0310471581 DT. 19.5.2008                       | Defer Dated                               |        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                               | Qty.     | UOM    | FOB (Rs.)  | FOB (US\$) |
|-------|--------------------------------------------|----------|--------|------------|------------|
| 1     | 61/0-VERTICAL UPRIGHTS FOR<br>FRAMES-STEEL | 360.000  | NUMBER | 220147.20  | 5241.60    |
| 2     | 61/0-STD. HORIZONTALS FOR<br>FRAMES-STEEL  | 1304.000 | NUMBER | 240549.12  | 5727.36    |
| 3     | 61/0-TILES-STEEL                           | 2024.000 | NUMBER | 639959.04  | 15237.12   |
| 4     | 61/0-TILE FRAME-ALUMINIUM                  | 80.000   | NUMBER | 44352.00   | 1056.00    |
| 5     | 61/0-METAL TILE-ALUMINIUM                  | 48.000   | NUMBER | 20805.12   | 495.36     |
| 6     | 61/0-TRIMS-ALUMINIUM                       | 784.000  | NUMBER | 233331.84  | 5555.52    |
| 7     | 61/0-BRACKETS-STEEL                        | 864.000  | NUMBER | 63383.04   | 1509.12    |
| 8     | 61/0-TOP CAPS-MAZAK                        | 500.00   | NUMBER | 13104.00   | 312.00     |
|       |                                            |          | TOTAL  | 1475631.36 | 35134.08   |

| S.No. | Import Item                                  | QTY.     | UOM   | CIF (RUPEES) | CIF (US\$) |
|-------|----------------------------------------------|----------|-------|--------------|------------|
| 1     | CRCA MS STEEL 0.5 TO 3.0 MM OR<br>EQUIVALENT | 7173.120 | KG    | 1120000.00   | 26666.67   |
| 2     | EXTRUDED ALUMINIUM OR<br>EQUIVALENT          | 506.080  | KG    | 0.00         | 0.00       |
| 3     | MAZAK OR EQUIVALENT                          | 30.000   | KG    | 0.00         | 0.00       |
|       |                                              |          | TOTAL | 1120000.00   | 26666.67   |

Position:

Decision: Approved.

DIPP representative furnished revised written comments in the meeting. In consultation with the Technical representative, committee ratified the norms as follows:-

| S.No. | Export Items  | Qty.    | UOM    |
|-------|---------------|---------|--------|
| 1     | 61/0-VERTICAL | 360.000 | NUMBER |

|   |                                        |                                  |        |
|---|----------------------------------------|----------------------------------|--------|
|   | UPRIGHTS FOR FRAMES-STEEL              | (Weight 1278 kgs )               |        |
| 2 | 61/0-STD. HORIZONTALS FOR FRAMES-STEEL | 1304.000<br>(Weight 1056.3 kgs)  | NUMBER |
| 3 | 61/0-TILES-STEEL                       | 2024.000<br>(Weight 4493.3 kgs ) | NUMBER |
| 4 | 61/0-TILE FRAME-ALUMINIUM              | 80.000<br>(Weight 98.4 kgs)      | NUMBER |
| 5 | 61/0-METAL TILE-ALUMINIUM              | 48.000<br>(Weight 47 kgs)        | NUMBER |
| 6 | 61/0-TRIMS-ALUMINIUM                   | 784.000<br>(Weight 360.6 kgs)    | NUMBER |
| 7 | 61/0-BRACKETS-STEEL                    | 864.000<br>(Weight 345.6 kgs)    | NUMBER |
| 8 | 61/0-TOP CAPS-MAZAK                    | 500.00<br>(Weight 30 kgs)        | NUMBER |

| S.No. | Import Item                               | QTY.     | UOM |
|-------|-------------------------------------------|----------|-----|
| 1     | CRCA MS STEEL 0.5 TO 3.0 MM OR EQUIVALENT | 7173.120 | KG  |
| 2     | EXTRUDED ALUMINIUM OR EQUIVALENT          | 506.080  | KG  |
| 3     | MAZAK OR EQUIVALENT                       | 30.000   | KG  |

Import items 1, 2, & 3 allowed as applied for on net to net basis.

RLA to take consequential action as per policy /procedure.

|                                                                      |                                                    |                                                 |             |
|----------------------------------------------------------------------|----------------------------------------------------|-------------------------------------------------|-------------|
| Case No. 239<br>NC-VI                                                | Party's Name: M/s. Lactose (India) Ltd.,<br>Mumbai | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status      |
| HQ File No. 01/83/50/1637/AM08/DES.VI<br>RLA F.No. 03/95/40/825/AM08 | License No. 0310451653 dt. 27.11.2007              |                                                 | Defer Dated |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                                                           | Qty.    | UOM   | FOB (Rs.)  | FOB (US\$) |
|-------|------------------------------------------------------------------------|---------|-------|------------|------------|
| 1     | 62/0-Lactose Monohydrate BP /<br>Lactose BP / Lactose USP / Lactose EP | 200.000 | MT    | 8080000.00 | 202000.00  |
|       |                                                                        |         | Total | 8080000.00 | 202000.00  |

| S.No. | Import Item                                                                                                          | Qty.    | UOM   | CIF (Rs.)  | CIF(US\$) |
|-------|----------------------------------------------------------------------------------------------------------------------|---------|-------|------------|-----------|
| 1     | Edible Lactose/Refined Edible Grade<br>Lactose/Fine Grind Lactose Edible<br>Grade/Ex fine Grind Lactose Edible Grade | 204.000 | MT    | 7344000.00 | 183600.00 |
|       |                                                                                                                      |         | Total | 7344000.00 | 183600.00 |

Position:

Decision: Deferred

Committee noted that National Dairy Research Institute has suggested in their letter dated 22.7.2008 that during acid casein manufacture by M/s. Lactose India Ltd., for which they are registered, substantial amount of whey is produced which is a good source of Lactose and that input/output norms of Lactose may be accepted as proposed by Firm, only if sufficient whey is not available to the factory.

Committee observed that domestic availability of Lactose is not a factor for determining how much import is required. The issue for advice from National Dairy Research Institute is the quantity of Edible Lactose/Refined Edible Grade Lactose/Fine Grind Lactose Edible Grade/Ex fine Grind Lactose Edible Grade required for producing one unit of the export product. Committee decided that National Dairy Research Institute may be requested again for their recommendation on this.

A reminder may also be issued to MFPI for expediting the comments.

|                                                                     |                                                               |                                                 |        |
|---------------------------------------------------------------------|---------------------------------------------------------------|-------------------------------------------------|--------|
| Case No. 240<br>NC-VI                                               | Party's Name: M/s. Saraogi Shellac Overseas<br>Corpn, Kolkata | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status |
| HQ File No. 01/85/50/139/AM09/DES.VI<br>RLA F.No. 02/24/40/114/AM09 | License No. 0210115758 dt. 5.8.2008                           | Defer Dated                                     |        |

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items | Qty.      | UOM   | FOB (Rs.)  | FOB (US\$) |
|-------|--------------|-----------|-------|------------|------------|
| 1     | 90/0-Shellac | 82500.000 | KG    | 9934155.00 | 232650.00  |
|       |              |           | Total | 9934155.00 | 232650.00  |

| S.No. | Import Item | Qty.       | UOM   | CIF (Rs.)  | CIF(US\$) |
|-------|-------------|------------|-------|------------|-----------|
| 1     | Sticklac    | 150000.000 | KG    | 9836250.00 | 228750.00 |
|       |             |            | Total | 9836250.00 | 228750.00 |

Position:

Decision: Deferred

It was noted that hard copy of the application has not been received from RLA so far. It was decided that RLA may be requested by e-mail to immediately send the hard copy of the application.

|                       |                                                              |                                           |        |
|-----------------------|--------------------------------------------------------------|-------------------------------------------|--------|
| Case No. 241<br>NC-VI | Party's Name: M/s.Drytech Processes (I) Pvt.<br>Ltd., Mumbai | Meeting No. & Date<br>17/09 dt. 14.8.2008 | Status |
|                       |                                                              |                                           |        |

|                                                                     |                                     |             |
|---------------------------------------------------------------------|-------------------------------------|-------------|
| HQ File No. 01/85/50/129/AM09/DES.VI<br>RLA F.No. 03/94/40/420/AM09 | License No. 0310481090 dt. 4.8.2008 | Defer Dated |
|---------------------------------------------------------------------|-------------------------------------|-------------|

Application: Request for ratification of advance authorization under Para 4.7 of HBP (Vol.I) 2004-09.

| S.No. | Export Items                | Qty.    | UOM   | FOB (Rs.)   | FOB (US\$) |
|-------|-----------------------------|---------|-------|-------------|------------|
| 1     | 62/0-Spray Dried Gum Arabic | 120.000 | MT    | 15183300.00 | 353100.00  |
|       |                             |         | Total | 15183300.00 | 353100.00  |

| S.No. | Import Item              | Qty.    | UOM   | CIF (Rs.)   | CIF(US\$) |
|-------|--------------------------|---------|-------|-------------|-----------|
| 1     | Kibbled Gum Arabic Seyal | 150.000 | MT    | 14190000.00 | 330000.00 |
|       |                          |         | Total | 14190000.00 | 330000.00 |

Position:

Decision: Deferred

It was noted that hard copy of the application has not been received from RLA so far. It was decided that RLA may be requested by e-mail to immediately send the hard copy of the application.

|                                                                    |                                             |                                                 |        |
|--------------------------------------------------------------------|---------------------------------------------|-------------------------------------------------|--------|
| Case No. 242<br>NC-VI                                              | Party's Name: M/s. Marine Chemicals, Cochin | Meeting No. & Date<br>16&17/09 dt.<br>14.8.2008 | Status |
| HQ File No. 01/85/50/34/AM07/DES.VI<br>RLA F.No. 10/81/40/008/AM07 | License No. 1010023585 dt. 22.06.2006       | Defer Dated                                     |        |

Committee considered the case as per agenda. NC in its meeting held on 8.2.2007 had decided that against the advance licence of this case import of 5761.290 Kgs. of Agar Agar Commercial Grade Strips against export of 5358.000 Kgs. of Agar Agar Powder – Food / Microbiological / Bacteriological Pharma Grade may be allowed.

Firm has now represented that norms fixation order is not for Food Grade Strips, whereas they have exported all Food Grade Strips as per advance authorization which allows export of Agar Agar Powder/Strips Grade: Food/Micro.

Committee considered the case and decided to modify the earlier decision so as to permit export of Agar Agar Powder/Strips – Food / Microbiological / Bacteriological Pharma Grade, as per quantity already ratified.

RLA to take consequential action as per Policy and Procedure.

Annexure

-

**NC-VI Meeting No. 16 & 17/09 on 14.8.2008**

-

#### List of participants

1. Shri Anil Aggarwal, Jt.DGFT,
2. Shri Shaish Kumar, Industrial Adviser, DIPP

3. Shri T.M. Skaria, Dy.DGFT

Directorate General of Foreign Trade

Draft minutes of NC Meeting No. 16&17/09 held on 14.8.2008 under the Chairmanship of Shri Anil Aggarwal, Jt.DGFT are placed below for approval please.

(T.M.Skaria)

Dy.DGFT

19.8.2008

JDG(AA)